GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2859 TO BE ANSWERED ON 6.8.2015

RELEASE OF INSTALMENT UNDER IAY

2859. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it has been noticed by the Government that second instalment of Indira Awaas Yojana (IAY) for 2014-15 has not been released to Kerala;
- (b) If so, the reasons therefor and the total amount of second instalment due to Kerala State; and
- (c) the time by which it is likely to be released by the Government?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): Yes, Madam.
- (b): The funds could not be released due to a reduction in the scheme budget at the RE stage. The actual amount due as second instalment 2014-15 to the State is Rs.149.65 crore.
- (c): No time frame has been fixed for release of second instalment 2014-15 to Kerala. Depending on the availability of funds and subject to fulfillment of all conditions under the guidelines being met, the funds can be released.

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